

Telecom Regulatory Authority of India

Press Release No. 62/2010

30th November, 2010

Extension of last date to receive comments and counter comments on Consultation paper on “Issues relating to blocking of IMEI for lost /stolen mobile handsets” dated 2.11.2010.

New Delhi, 30th November, 2010: The Telecom Regulatory Authority of India (TRAI) issued a Consultation Paper on the “**Issues relating to blocking of IMEI for lost /stolen mobile handsets**” on 2nd November 2010 (57/2010) and sought comments by 30.11.2010 and counter comments by 7th December, 2010.

In view of the importance of the issue, stakeholders have requested for extension of the date for sending their comments. The Authority has decided to extend the last date for submission of written comments by stakeholder as 15th December, 2010 and for counter comments as 22nd December, 2010. Stakeholders are requested to submit their comments /Counter comments before this date preferably in electronic form at pradvmn@traf.gov.in and traf.mn@gmail.com.

Contact Address in case of any clarification:

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